

SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
CAUSE LIST FOR 25/06/2018 (MONDAY)

S.No.	File No.	Case Particulars	Purpose
1	466 (For review of order dated 23/02/2018 File No. 42)	Apoorva Promoter and Developers (Review Application) <i>As per order of 23/02/2018</i>	For further clarification, if any, or else for Orders